HIGH COURT OF SIKKIM GANGTOK

No.191/HCS/COMP/ 626

Date: 23.05.2025

CIRCULAR

With reference to Quotation No. 173/HCS/COMP/477 dated 13.01.2025, all unsuccessful bidders are hereby informed to collect their Cheque/Demand Draft submitted towards Bid Security/Earnest Money Deposit from the Office of the Central Project Coordinator, High Court of Sikkim, during Office hours within fifteen days of publication of this Circular.

Failure to collect the same within the stipulated period will result in the Cheque/Demand Draft being destroyed without further notice.

By order,

Sd/-CENTRAL PROJECT COORDINATOR